### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# **LOK SABHA UNSTARRED QUESTION NO. 3260**ANSWERED ON 15<sup>TH</sup> MARCH, 2018

#### ROAD SIGNAGES AND MARKINGS

3260. SHRI RAJESHBHAI CHUDASAMA: SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

## सडक परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- a) whether the National Highways Authority of India (NHAI) has constituted an expert panel to find a lasting solution to the fading paint menace identified as a major cause for alarmingly high road fatalities, if so, the details thereof;
- b) whether the Government is considering alterations in road building contracts to make builders liable for deterioration in road markings, testing paint quality in real world conditions instead of laboratories and tougher tests for driving licences to educate motorists about the meaning of road signs;
- c) if so, the details thereof; and
- d) the time by which the final decision in this regard is likely to be taken?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS

((SHRI MANSUKH L. MANDAVIYA)

(a) to (d) The National Highways Authority of India (NHAI) constituted a committee to advise on the outcome/performance parameters for painting/road marking. The Indian Road Congress IRC 35-2015: Code of Practice for Road Markings prescribe the testing/inspection methods to ensure high quality of road markings. The Contract/Concession agreement specifies the maintenance requirement including of road marking and paintings. As per the Motor Vehicle Act the driver has to pass the test including identification of the road signages.

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